

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-795
ANSWERED ON- 22/07/2022

EDUCATION TO WEAVERS AND THEIR CHILDREN

795. SHRI IRANNA KADADI:

Will the Minister of TEXTILES be pleased to state:

- (a) whether there has been a tie-up between the Ministry and the Ministry of Education for the provision of education to weavers and their children through a specially designed curriculum, if so, the details thereof;
- (b) the number of weavers in the country, State/Union Territory-wise;
- (c) the details of the courses which would be offered and the funds allocated for this scheme; and
- (d) the alternative measures undertaken to boost the weaving industry and to hone the traditional skills of weavers?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (c): National Handloom Development Programme (NHDP) run by Ministry of Textiles, Government of India has provision for financial support upto Rs.2.00 lakh per annum to handloom workers' children for study in Diploma/Under Graduate/Post Graduate courses of recognized Textiles Institutions. Further, the guidelines provide subsidized fee for SC, ST, BPL and women handloom workers & their children for the admission in open schooling courses related to handloom subjects i.e. Design Development, Handloom Weaving, Dyeing and Printing, Fibre to Fabric and Entrepreneurship etc.

(b): 35,22,512 Handloom weavers/workers are in the country as per 4th All India Handloom Census. State-wise detail of handloom weavers/workers is Annexed.

(d): Ministry of Textiles is implementing following schemes to boost the weaving industry and to hone the traditional skills of weavers across the country:

1. National Handloom Development Programme;
2. Raw Material Supply Scheme;

Under the above schemes, financial assistance is provided to the eligible handloom agencies/weavers for raw materials, common infrastructure development, marketing of handloom products in domestic/overseas markets, Weaver MUDRA Loans; need based financial assistance in indigent circumstances to Awardee weavers and scholarship to weavers' children etc.

In addition to above,

- Steps have been taken to on-board weavers on Government e-Market place to enable them to sell their products directly to various Government Departments and organizations. So far about 1.5 lakh weavers have been on-boarded on the GeM portal.
- Under Concessional Credit/Weaver MUDRA Scheme, financial assistance is provided as follows:
 - i. Margin money assistance
 - @20% of loan amount, subject to maximum of Rs. 25,000/- per weaver.
 - @20% of loan amount, subject to maximum of Rs. 20.00 lakh (@Rs. 2.00 lakh for every 100 weaver/worker) per handloom organization.
 - ii. Interest subvention upto 7% for 3 years; and
 - iii. Credit Guarantee on loans for 3 years
- For export promotion of handloom products, Handloom Export Promotion Council has been organizing International Fairs in virtual mode. During the year 2021-22, 14 international marketing fairs/events were organized in virtual mode. Besides, domestic marketing events were also organised in different parts of the country for the weavers to market and sell their products.
- Marketing platform is provided to the handloom agencies/weavers by organizing marketing expos/events to sell their products. Total 491 numbers of domestic and international marketing events have been sanctioned under NHDP during last three years to boost the handloom industries.
- Need based skill upgradation programmes in technical areas viz. weaving, dyeing, designing etc. are conducted under SAMARTH. Also, training is imparted to improve the skill in technical areas, capacity building of handloom workers to sustain their self-employment, increase in earnings and upgrade their livelihood.

Details of handloom weavers/workers across the country		
S. No	Name of States	Total number of handloom weavers/workers
1	ANDHRA PRADESH	1,77,447
2	ARUNACHAL PRADESH	94,616
3	ASSAM	12,83,881
4	BIHAR	12,847
5	CHHATTISGARH	21,503
6	DELHI	4,285
7	GOA	26
8	GUJARAT	10,601
9	HARYANA	25,542
10	HIMACHAL PRADESH	13,688
11	JAMMU AND KASHMIR	23,328
12	JHARKHAND	22,497
13	KARNATAKA	54,791
14	KERALA	22,084
15	MADHYA PRADESH	18,072
16	MAHARASHTRA	3,509
17	MANIPUR	2,24,684
18	MEGHALAYA	42,774
19	MIZORAM	27,540
20	NAGALAND	43,484
21	ODISHA	1,17,836
22	PUDUCHERRY	1,690
23	PUNJAB	969
24	RAJASTHAN	10,090
25	SIKKIM	697
26	TAMIL NADU	2,43,575
27	TELANGANA	47,852
28	TRIPURA	1,37,639
29	UTTAR PRADESH	1,90,957
30	UTTARAKHAND	12,561
31	WEST BENGAL	6,31,447
Total		35,22,512
